

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 60 of 2021

IN THE MATTER OF:

Mr. Amit Arora

...Appellant.

Versus

Tourism Finance Corporation of India & Anr.

...Respondents.

Present:

**For Appellant: Mr. Eshna Kumar and Mr. Aditya Maheshwari,
Advocates.**

For Respondent: Mr. Nitin Dahiya, Advocate for R-1.

**Mr. Abhirup Dasgupta, Mr. Ishaan Duggal and
Mr. Bhawan Sharma, Advocates for R-2.**

**ORDER
(Virtual Mode)**

16.04.2021 The Learned Counsel for the Appellant submits that there is effort to bring about settlement. She seeks time.

List the Appeal 'For Admission (After Notice)' Hearing on **28th May, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**